

C O N T E N T S

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* The sign + marked above the name of a Member indicates that the Question was actually asked on the floor of the House by that Member.

- (iii) Need to introduce sea planes as a mode of public transport in Lakshadweep Island
- Shri Hamdullah Sayeed 880
- (iv) Need to bring Non-Government Organisations in the country under the ambit of Right to Information Act and ensure the audit of their accounts through Government appointed auditors
- Shri Jai Prakash Agarwal 881
- (v) Need to fix a remunerative Minimum Support Price for cotton
- Shri Datta Meghe 882
- (vi) Need to construct a railway line between Kashipur and Jaspur in Uttarakhand and provide a road over bridge on level crossing no. 39 on N.H. 74 in Kashipur
- Shri K.C. Singh 'Baba' 883
- (vii) Need to protect the Indian fishermen frequently attacked by Sri Lankan Navy
- Shri Manicka Tagore 884
- (viii) Need to provide funds for construction of Rail Over Bridges at level crossings at Tilakwadi First Gate and Kapileshwar temple in Belgaum, Karnataka
- Shri Suresh Angadi 885
- (ix) Need to run MEMU (Mainline Electric Multiple Unit) trains between Kanpur and Lucknow originating from Harauni Railway Station as per their scheduled time and augment railway services at the Station
- Shrimati Sushila Saroj 886

- (x) Need to provide immediate appointment on compassionate ground to the family members of personnel of paramilitary forces who die in harness
- Shrimati Seema Upadhyay 887
- (xi) Need to strengthen the embankments of Badla-Nagarpara dam in Khagaria district of Bihar
- Shri Dinesh Chandra Yadav 888
- (xii) Need to control and monitor the contents of advertisements in the media showing harmful effects of allopathic treatment in order to promote the benefits of Unani, Siddha and Homeopathic systems of treatment
- Shri Abdul Rahman 889
- (xiii) Need to initiate necessary steps for setting up of Rail Coach Factory in Palakkad, Kerala
- Shri M.B. Rajesh 890
- (xiv) Need to relook into the issue of sharing of Teesta River water between India and Bangladesh
- Shri Prasanta Kumar Majumdar 891
- (xv) Need to evolve a new mechanism to fix a fair and remunerative price for sugarcane
- Shri Raju Shetty 892

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ALPHABATICAL LIST OF MEMBERS OF FIFTEENTH LOK SABHA

Aaron Rashid, Shri J.M. (Theni)
Abdullah, Dr. Farooq (Srinagar)
Acharia, Shri Basu Deb (Bankura)
Adhikari, Shri Sisir (Kanthi)
Adhikari, Shri Suwendu (Tamluk)
Adhi Sankar, Shri (Kallakurichi)
Aditya Nath, Yogi (Gorakhpur)
Adsul, Shri Anandrao (Amravati)
Advani, Shri L.K. (Gandhinagar)
Agarwal, Shri Jai Prakash (North East Delhi)
Agrawal, Shri Rajendra (Meerut)
Ahamed, Shri E. (Malappuram)
Ahir, Shri Hansraj G. (Chandrapur)
Ahmed, Shri Sultan (Uluberia)
Ajmal, Shri Badruddin (Dhubri)
Ajnala, Dr. Rattan Singh (Khadoor Sahib)
Alagiri, Shri M.K. (Madurai)
Alagiri, Shri S. (Cuddalore)
Amlabe, Shri Narayan Singh (Rajgarh)
Anandan, Shri M. (Viluppuram)
Ananth Kumar, Shri (Bangalore South)
Angadi, Shri Suresh (Belgaum)
Antony, Shri Anto (Pathanamathitta)
Anuragi, Shri Ghanshyam (Jalaun)
Argal, Shri Ashok (Bhind)
Aron, Shri Praveen Singh (Bareilly)
Awale, Shri Jaywant Gangaram (Latur)

Azad, Shri Kirti (Darbhanga)
Azharuddin, Mohammed (Moradabad)
Baal, Shri T.R. (Sriperumbudur)
'Baba', Shri K.C. Singh (Nainital-Udhamsingh Nagar)
Babar, Shri Gajanan D. (Maval)
Babbar, Shri Raj (Firozabad)
Badal, Shrimati Harsimrat Kaur (Bhatinda)
Baghel, Shrimati Sarika Devendra Singh (Hathras)
Bahuguna, Shri Vijay (Tehri Garhwal)
Bairwa, Shri Khiladi Lal (Karauli Dholpur)
Bais, Shri Ramesh (Raipur)
Baite, Shri Thangso (Outer Manipur)
Baitha, Shri Kameshwar (Palamau)
Bajwa, Shri Pratap Singh (Gurdaspur)
Baliram, Dr. (Lalganj)
Balmiki, Shri Kamlesh (Bulandshahr)
Bandyopadhyay, Shri Sudip (Kolkata Uttar)
Banerjee, Shri Ambica (Howrah)
Banerjee, Shri Kalyan (Sreerampur)
Bansal, Shri Pawan Kumar (Chandigarh)
Bapiraju, Shri K. (Narsapuram)
Barq, Dr. Shafiqur Rahman (Sambhal)
Basavaraj, Shri G. S. (Tumkur)
Basheer, Shri Mohammed E.T. (Ponnani)
Baske, Shri Pulin Bihari (Jhargram)
Bauri, Shrimati Susmita (Vishnupur)
Bavalia, Shri Kunvarjibhai Mohanbhai (Rajkot)
Beg, Dr. Mirza Mehboob (Anantnag)

Besra, Shri Devidhan (Rajmahal)
Bhadana, Shri Avtar Singh (Faridabad)
Bhagat, Shri Sudarshan (Lohardaga)
Bhagora, Shri Tara Chand (Banswara)
Bhaiya, Shri Shivraj (Damoh)
Bhoi, Shri Sanjay (Bargarh)
Bhonsle, Shri Udayanraje (Satara)
Bhujbal, Shri Sameer (Nashik)
Bhuria, Shri Kanti Lal (Ratlam)
Biju, Shri P.K. (Alathur)
Bishnoi, Shri Kuldeep (Hisar)
Biswal, Shri Hemanand (Sundargarh)
Bundela, Shri Jitendra Singh (Khajuraho)
Bwiswmuthiary, Shri Sansuma Khunggur (Kokrajhar)
Chacko, Shri P.C. (Thrissur)
Chang, Shri C.M. (Nagaland)
Chakravarty, Shrimati Bijoya (Guwahati)
Chaudhary, Dr. Tushar (Bardoli)
Chaudhary, Shri Arvind Kumar (Basti)
Chaudhary, Shri Jayant (Mathura)
Chauhan, Shri Dara Singh (Ghosi)
Chauhan, Shri Mahendrasinh P. (Sabarkantha)
Chauhan, Shri Prabhatsinh P. (Panchmahal)
Chauhan, Shri Sanjay Singh (Bijnor)
Chauhan, Shrimati Rajkumari (Aligarh)
Chavan, Shri Harishchandra (Dindori)
Chidambaram, Shri P. (Sivaganga)
Chinta Mohan, Dr. (Tirupati)

Chitthan, Shri N.S.V. (Dindigul)
Choudhary, Shri Bhudeo (Jamui)
Choudhary, Shri Harish (Barmer)
Choudhary, Shri Nikhil Kumar (Katihar)
Choudhry, Shrimati Shruti (Bhiwani-Mahendragarh)
Choudhury, Shri Abu Hasem Khan (Maldaha Dakshin)
Chowdhary, Shrimati Santosh (Hoshiarpur)
Chowdhury, Shri Adhir (Bahrapur)
Chowdhury, Shri Bansa Gopal (Asansol)
'Commando', Shri Kamal Kishor (Bahraich)
Das, Shri Bhakta Charan (Kalahandi)
Das, Shri Khagen (Tripura West)
Das, Shri Ram Sundar (Hajipur)
Dasgupta, Shri Gurudas (Ghatal)
Dasmunsi, Shrimati Deepa (Raiganj)
Dastidar, Dr. Kakoli Ghosh (Barasat)
Davidson, Shrimati J. Helen (Kanyakumari)
De, Dr. Ratna (Hooghly)
Deka, Shri Ramen (Mangaldoi)
Deo, Shri V. Kishore Chandra (Aruku)
Deora, Shri Milind (Mumbai-South)
Deshmukh, Shri K.D. (Balaghat)
Devi, Shrimati Ashwamedh (Ujjiyarpur)
Devi, Shrimati Rama (Sheohar)
Devegowda, Shri H.D. (Hassan)
Dhanapalan, Shri K. P. (Chalakydy)
Dhotre, Shri Sanjay (Akola)
Dhruvanarayana, Shri R. (Chamrajanagar)
Dhurve, Shrimati Jyoti (Betul)

Dias, Shri Charles (Nominated)
Dikshit, Shri Sandeep (East Delhi)
Dome, Dr. Ram Chandra (Bolpur)
Dubey, Shri Nishikant (Godda)
Dudhgaonkar, Shri Ganeshrao Nagorao (Parbhani)
Dutt, Shrimati Priya (Mumbai North-Central)
Elangovan, Shri T.K.S. (Chennai North)
Engti, Shri Biren Singh (Autonomous Distt. Assam)
Ering, Shri Ninong (Arunachal East)
Gaddigoudar, Shri P.C. (Bagalkot)
Gadhvi, Shri Mukesh Bhairavdanji (Banaskantha)
Gaikwad, Shri Eknath Mahadeo (Mumbai South Central)
Gandhi, Shri Dilipkumar Mansukhlal (Ahmadnagar)
Gandhi, Shri Rahul (Amethi)
Gandhi, Shri Varun (Pilibhit)
Gandhi, Shrimati Maneka (Aonla)
Gandhi, Shrimati Sonia (Raebareli)
Gandhiselvan, Shri S. (Namakkal)
Ganeshamurthi, Shri A. (Erode)
Gavit, Shri Manikrao Hodlya (Nandurbar)
Gawali, Shrimati Bhavana Patil (Yavatmal-Washim)
Geete, Shri Anant Gangaram (Raigad)
Ghatowar, Shri Paban Singh (Dibrugarh)
Ghubaya, Shri Sher Singh (Ferozpur)
Gogoi, Shri Dip (Kaliabor)
Gohain, Shri Rajen (Nowgong)
Gouda, Shri Shivarama (Koppal)
Gowda, Shri D.B. Chandre (Bangalore North)
Gowda, Shri D.V. Sadananda (Udupi-Chikmagalur)

Guddu, Shri Premchand (Ujjain)
Gulshan, Shrimati Paramjit Kaur (Faridkot)
Halder, Dr. Sucharu Ranjan (Ranaghat)
Handique, Shri B.K. (Jorhat)
Haque, Shri Mohd. Asrarul (Kishanganj)
Haque, Sk. Saidul (Bardhman-Durgapur)
Hari, Shri Sabbam (Anakapalli)
Harsha Kumar, Shri G.V. (Amalapuram)
Hasan, Shrimati Tabassum (Kairana)
Hassan, Dr. Monazir (Begusarai)
Hazari, Shri Maheshwar (Samastipur)
Hegde, Shri Anant Kumar (Uttar Kannada)
Hooda, Shri Deepender Singh (Rohtak)
Hossain, Shri Abdul Mannan (Murshidabad)
Hussain, Shri Ismail (Barpeta)
Hussain, Shri Syed Shahnawaz (Bhagalpur)
Islam, Sk. Nurul (Basirhat)
Jadhao, Shri Prataprao Ganpatrao (Buldhana)
Jadhav, Shri Baliram (Palghar)
Jagannath, Dr. Manda (Nagarkurnool)
Jagathrakshakan, Dr. S. (Arakkonam)
Jahan, Shrimati Kaisar (Sitapur)
Jain, Shri Pradeep (Jhansi)
Jaiswal, Dr. Sanjay (Paschim Champaran)
Jaiswal, Shri Gorakh Prasad (Deoria)
Jaiswal, Shri Shriprakash (Kanpur)
Jakhar, Shri Badri Ram (Pali)
Jardosh, Shrimati Darshana (Surat)
Jat, Shrimati Poonam Veljibhai (Kachchh)

Jatua, Shri Choudhury Mohan (Mathurapur)
Jawale, Shri Haribhau (Raver)
Jayaprada, Shrimati (Rampur)
Jena, Shri Mohan (Jajpur)
Jena, Shri Srikant (Balasore)
Jeyadurai, Shri S. R. (Thoothukkudi)
Jhansi Lakshmi, Shrimati Botcha (Vizianagaram)
Jigajinagi, Shri Ramesh (Bijapur)
Jindal, Shri Naveen (Kurukshetra)
Joshi, Dr. C.P. (Bhilwara)
Joshi, Dr. Murli Manohar (Varanasi)
Joshi, Shri Kailash (Bhopal)
Joshi, Shri Mahesh (Jaipur)
Joshi, Shri Pralhad (Dharwad)
Judev, Shri Dilip Singh (Bilaspur)
Kachhadia, Shri Naranbhai (Amreli)
Kalmadi, Shri Suresh (Pune)
Kamal Nath, Shri (Chhindwara)
Kamat, Shri Gurudas (Mumbai North West)
Karunakaran, Shri P. (Kasargod)
Karwaria, Shri Kapil Muni (Phoolpur)
Kashyap, Shri Dinesh (Bastar)
Kashyap, Shri Virender (Shimla)
Kaswan, Shri Ram Singh (Churu)
Kataria, Shri Lalchand (Jaipur Rural)
Kateel, Shri Nalin Kumar (Dakshina Kannada)
Kaur, Shrimati Preneet (Patiala)
Kaypee, Shri Mohinder Singh (Jalandhar)
Khaire, Shri Chandrakant (Aurangabad)

Khan, Shri Hassan (Ladakh)
Khandela, Shri Mahadeo Singh (Sikar)
Kharge, Shri Mallikarjun (Gulbarga)
Khatgaonkar, Shri Bhaskarrao Bapurao Patil (Nanded)
Khatri, Dr. Nirmal (Faizabad)
Khursheed, Shri Salman (Farrukhabad)
Killi, Dr. Kruparani (Srikakulam)
Koda, Shri Madhu (Singhbhum)
Kowase, Shri Marotrao Sainuji (Gadchiroli-Chimur)
Krishnasswamy, Shri M. (Arani)
Kristappa, Shri N. (Hindupur)
Kumar, Shri Ajay (Jamshedpur)
Kumar, Shri Kaushalendra (Nalanda)
Kumar, Shri Mithilesh (Shahjahanpur)
Kumar, Shri P. (Tiruchirappalli)
Kumar, Shri Ramesh (South Delhi)
Kumar, Shri Shailendra (Kaushambi)
Kumar, Shri Virendra (Tikamgarh)
Kumar, Shri Vishwa Mohan (Supaul)
Kumar, Shrimati Meira (Sasaram)
Kumaraswamy, Shri H.D. (Bangalore Rural)
Kumari, Shrimati Chandresh (Jodhpur)
Kumari, Shrimati Putul (Banka)
Kurup, Shri N. Peethambara (Kollam)
Laguri, Shri Yashbant (Keonjhar)
Lakshmi, Shrimati Panabaka (Bapatla)
Lal, Shri Pakauri (Robertsganj)
Lalu Prasad, Shri (Saran)
Lingam, Shri P. (Tenkasi)

Madam, Shri Vikrambhai Arjanbhai (Jamnagar)
Mahajan, Shrimati Sumitra (Indore)
Mahant, Dr. Charan Das (Korba)
Maharaj, Shri Satpal (Garhwal)
Mahato, Shri Baidyanath Prasad (Balmikinagar)
Mahato, Shri Narahari (Purulia)
Mahtab, Shri Bhartruhari (Cuttack)
Majhi, Shri Pradeep (Nabarangpur)
Majumdar, Shri Prasanta Kumar (Balurghat)
Maken, Shri Ajay (New Delhi)
Malik, Shri Jitender Singh (Sonepat)
Malik, Shri Sakti Mohan (Arambagh)
Mandal, Dr. Tarun (Jaynagar)
Mandal, Shri Mangani Lal (Jhanjharpur)
Mandlik, Shri Sadashivrao Dadoba (Kolhapur)
Mani, Shri Jose K. (Kottayam)
Manian, Shri O.S. (Mayiladuthurai)
Manjhi, Shri Hari (Gaya)
Maran, Shri Dayanidhi (Chennai Central)
Marandi, Shri Babu Lal (Kodarma)
Masram, Shri Basori Singh (Mandla)
Mcleod, Shrimati Ingrid (Nominated)
Meena, Shri Namu Narain (Tonk -Sawai Madhopur)
Meena, Shri Raghuvir Singh (Udaipur)
Meena, Dr. Kirodi Lal (Dausa)
Meghe, Shri Datta (Wardha)
Meghwal, Shri Arjun Ram (Bikaner)
Meghwal, Shri Bharat Ram (Sriganganagar)
Meinya, Dr. Thokchom (Inner Manipur)

Mirdha, Dr. Jyoti (Nagaur)
Mishra, Shri Govind Prasad (Sidhi)
Mishra, Shri Mahabal (West Delhi)
Misra, Shri Pinaki (Puri)
Mitra, Shri Somen (Diamond Harbour)
Mohan, Shri P.C. (Bangalore Central)
Mohapatra, Shri Sidhant (Berhampur)
Moily, Shri M. Veerappa (Chikballapur)
Mukherjee, Shri Pranab (Jangipur)
Munda, Shri Karia (Khunti)
Munde, Shri Gopinath (Beed)
Muniyappa, Shri K.H. (Kolar)
Muttemwar, Shri Vilas (Nagpur)
Nagar, Shri Surendra Singh (Gautam Budh Nagar)
Nagpal, Shri Devendra (Amroha)
Naik, Dr. Sanjeev Ganesh (Thane)
Naik, Shri P. Balram (Mahabubabad)
Naik, Shri Shripad Yesso (North Goa)
Namdhari, Shri Inder Singh (Chatra)
Napoleon, Shri D. (Perambalur)
Naqvi, Shri Zafar Ali (Kheri)
Narah, Shrimati Ranee (Lakhimpur)
Narayanrao, Shri Sonawane Pratap (Dhule)
Narayanasamy, Shri V. (Puducherry)
Naskar, Shri Gobinda Chandra (Bangaon)
Natarajan, Shri P.R. (Combatore)
Natrajan, Kumari Meenakshi (Mandsaur)
Nirupam, Shri Sanjay (Mumbai North)
Nishad, Capt. Jai Narain Prasad (Muzaffarpur)

Noor, Kumari Mausam (Maldaha Uttar)
Ola, Shri Sis Ram (Jhunjhunu)
Owaisi, Shri Asaduddin (Hyderabad)
Pakkirappa, Shri S. (Raichur)
Pal, Shri Jagdambika (Domariyaganj)
Pal, Shri Rajaram (Akbarpur)
Pala, Shri Vincent H. (Shillong)
Palanimanickam, Shri S.S. (Thanjavur)
Panda, Shri Baijayant (Kendrapara)
Panda, Shri Prabodh (Midnapore)
Pandey, Dr. Vinay Kumar (Shrawasti)
Pandey, Kumari Saroj (Durg)
Pandey, Shri Gorakhnath (Bhadohi)
Pandey, Shri Rakesh (Ambedkar Nagar)
Pandey, Shri Ravindra Kumar (Giridih)
Pangi, Shri Jayaram (Koraput)
Paranjpe, Shri Anand Prakash (Kalyan)
Paswan, Shri Kamlesh (Bansgaon)
Patasani, Dr. Prasanna Kumar (Bhubaneswar)
Patel, Shri Bal Kumar (Mirzapur)
Patel, Shri Deoraj Singh (Rewa)
Patel, Shri Devji M. (Jalore)
Patel, Shri Dinsha (Kheda)
Patel, Shri Kishanbhai V. (Valsad)
Patel, Shri Lalubhai Babubhai (Daman & Diu)
Patel, Shri Nathubhai Gomanbhai (Dadra & Nagar Haveli)
Patel, Shri Praful (Bhandara-Gondiya)
Patel, Shri R.K. Singh (Banda)
Patel, Shri Somabhai Gandlal Koli (Surendranagar)

Patel, Shrimati Jayshreeben (Mahesana)
Pathak, Shri Harin (Ahmedabad East)
Patil, Dr. Padmasinha Bajirao (Osmanabad)
Patil, Shri A.T. Nana (Jalgaon)
Patil, Shri C.R. (Navsari)
Patil, Shri Danve Raosaheb (Jalna)
Patil, Shri Sanjay Dina (Mumbai North East)
Patil, Shri Pratik (Sangli)
Patle, Shrimati Kamla Devi (Janjgir-Champa)
Paul, Shri Tapas (Krishnanagar)
Pawar, Shri Sharad (Madha)
Pilot, Shri Sachin (Ajmer)
Potai, Shri Sohan (Kanker)
Prabhakar, Shri Ponnam (Karimnagar)
Pradhan, Shri Amarnath (Sambalpur)
Pradhan, Shri Nityananda (Aska)
Prasada, Shri Jitin (Dhaurhara)
Premdas, Shri (Etawah)
Punia, Shri P. L. (Barabanki)
Purandeswari, Shrimati D. (Visakhapatnam)
Purkayastha, Shri Kabindra (Silchar)
Radadiya, Shri Vitthalbhai Hansrajbhai (Porbandar)
Raghavan, Shri M.K. (Kozhikode)
Raghavendra, Shri B.Y. (Shimoga)
Rahman, Shri Abdul (Vellore)
Rai, Shri Prem Das (Sikkim)
Raja, Shri A. (Nilgiris)
Rajagopal, Shri L. (Vijayawada)
Rajbhar, Shri Ramashankar (Salempur)

Rajendran, Shri C. (Chennai South)
Rajesh, Shri M.B. (Palakkad)
Raju, Shri M.M. Pallam (Kakinada)
Rajukhedi, Shri Gajendra Singh (Dhar)
Ram, Shri Purnmasi (Gopalganj)
Ramachandran, Shri Mullappally (Vadakara)
Ramasubbu, Shri S.S. (Tirunelveli)
Ramkishun, Shri (Chandauli)
Ramshankar, Prof. (Agra)
Rana, Shri Jagdish Singh (Saharanpur)
Rana, Shri Kadir (Muzaffarnagar)
Rana, Shri Rajendrasinh (Bhavnagar)
Rane, Shri Nilesh Narayan (Ratnagiri-Sindhudurg)
Rao, Dr. K.S. (Eluru)
Rao, Shri K. Chandrasekhar (Mahbubnagar)
Rao, Shri K. Narayan (Machilipatnam)
Rao, Shri Nama Nageswara (Khammam)
Rao, Shri Rayapati Sambasiva (Guntur)
Rathod, Shri Ramesh (Adilabad)
Rathwa, Shri Ramsinh (Chhota Udaipur)
Rawat, Shri Ashok Kumar (Misrikh)
Rawat, Shri Harish (Haridwar)
Ray, Shri Bishnu Pada (Andaman & Nicobar Islands)
Ray, Shri Rudramadhab (Kandhamal)
Reddy, Shri Anantha Venkatarami (Anantapur)
Reddy, Shri Gutha Sukhender (Nalgonda)
Reddy, Shri K.J.S.P (Kurnool)
Reddy, Shri K.R.G. (Bhongir)
Reddy, Shri M. Venugopala (Narasaraopet)

Reddy, Shri M. Raja Mohan (Nellore)
Reddy, Shri M. Sreenivasulu (Ongole)
Reddy, Shri S. Jaipal (Chelvella)
Reddy, Shri S.P.Y. (Nandyal)
Reddy, Shri Y.S. Jagan Mohan (kadapa)
Riyan, Shri Baju Ban (Tripura East)
Roy, Prof. Saugata (Dum Dum)
Roy, Shri Arjun (Sitamarhi)
Roy, Shri Mahendra Kumar (Jalpaiguri)
Roy, Shri Nripendra Nath (Cooch Behar)
Roy, Shrimati Shatabdi (Birbhum)
Ruala, Shri C.L. (Mizoram)
Sachan, Shri Rakesh (Fatehpur)
Saha, Dr. Anup Kumar (Bardhaman East)
Sahay, Shri Subodh Kant (Ranchi)
Sahu, Shri Chandu Lal (Mahasamund)
Sai, Shri Vishnu Dev (Raigarh)
Sai Prathap, Shri A.(Rajampet)
Sampath, Shri A. (Attingal)
Sangma, Kumari Agatha (Tura)
Sanjoy, Shri Takam (Arunachal West)
Sardinha, Shri Francisco Cosme (South Goa)
Saroj, Shri Tufani (Machhlishahr)
Saroj, Shrimati Sushila (Mohanlalganj)
Satpathy, Shri Tathagata (Dhenkanal)
Satyanarayana, Shri Sarvey (Malkajgiri)
Sayeed, Shri Hamdullah (Lakshadweep)
Scindia, Shri Jyotiraditya M. (Guna)
Scindia, Shrimati Yashodhara Raje (Gwalior)

Selja, Kumari (Ambala)
Semmalai, Shri S. (Salem)
Sethi, Shri Arjun Charan (Bhadrak)
Shanavas, Shri M.I. (Wayanad)
Shantha, Shrimati J. (Bellary)
Sharma, Dr. Arvind Kumar (Karnal)
Shariq, Shri S.D. (Baramulla)
Sharma, Shri Jagdish (Jahanabad)
Sharma, Shri Madan Lal (Jammu)
Shekhar, Shri Neeraj (Ballia)
Shekhawat, Shri Gopal Singh (Rajsamand)
Shetkar, Shri Suresh Kumar (Zaheerabad)
Shetti, Shri Raju (Hatkanangle)
Shinde, Shri Sushilkumar (Solapur)
Shivaji, Shri Adhalrao Patil (Shirur)
Shivkumar, Shri K̃ alias J.K. Ritheesh (Ramanathapuram)
Shukla, Shri Balkrishna Khanderao (Vadodara)
Sibal, Shri Kapil (Chandni Chowk)
Siddeshwara, Shri G.M. (Davangere)
Sidhu, Shri Navjot Singh (Amritsar)
Singh, Chaudhary Lal (Udhampur)
Singh, Dr. Bhola (Nawada)
Singh, Dr. Raghuvansh Prasad (Vaishali)
Singh, Dr. Sanjay (Sultanpur)
Singh, Rao Inderjit (Gurgaon)
Singh, Shri Ajit (Baghpat)
Singh, Shri Bhoopendra (Sagar)
Singh, Shri Brijbhushan Sharan (Kaiserganj)
Singh, Shri Dhananjay (Jaunpur)

Singh, Shri Dushyant (Jhalawar)
Singh, Shri Ganesh (Satna)
Singh, Shri Ijyaraj (Kota)
Singh, Shri Jagdanand (Buxar)
Singh, Shri Jaswant (Darjeeling)
Singh, Shri Jitendra (Alwar)
Singh, Shri Kalyan (Etah)
Singh, Shri Mahabali (Karakat)
Singh, Shri Murari Lal (Sarguja)
Singh, Shri N. Dharam (Bidar)
Singh, Shri Pashupati Nath (Dhanbad)
Singh, Shri Pradeep Kumar (Araria)
Singh, Shri R.P.N. (Kushinagar)
Singh, Shri Radha Mohan (Purvi Champaran)
Singh, Shri Radhe Mohan (Ghazipur)
Singh, Shri Rajiv Ranjan Singh alias Lalan (Munger)
Singh, Shri Rajnath (Ghaziabad)
Singh, Shri Rakesh (Jabalpur)
Singh, Shri Ratan (Bharatpur)
Singh, Shri Ravneet (Anandpur Sahib)
Singh, Shri Rewati Raman (Allahabad)
Singh, Shri Sukhdev (Fatehgarh Sahib)
Singh, Shri Sushil Kumar (Aurangabad)
Singh, Shri Uday (Purnea)
Singh, Shri Uday Pratap (Hoshangabad)
Singh, Shri Umashankar (Maharajganj, Bihar)
Singh, Shri Vijay Bahadur (Hamirpur, U. P.)
Singh, Shri Virbhadra (Mandi)
Singh, Shri Yashvir (Nagina)

Singh, Rajkumari Ratna (Pratapgarh)
Singh, Shrimati Meena (Arrah)
Singh, Shrimati Rajesh Nandini (Shahdol)
Singh Deo, Shri Kalikesh Narayan (Bolangir)
Singla, Shri Vijay Inder (Sangrur)
Sinha, Shri Shatrughan (Patna Sahib)
Sinha, Shri Yashwant (Hazaribagh)
Siricilla, Shri Rajaiah (Warangal)
Sivaprasad, Dr. N.(Chittoor)
Sivasami, Shri C. (Tiruppur)
Solanki, Dr. Kirit Premjibhai (Ahmedabad West)
Solanki, Shri Bharatsinh (Anand)
Solanki, Shri Dinubhai (Junagarh)
Solanki, Shri Makansingh (Khargone)
Soren, Shri Shibu (Dumka)
Sudhakaran, Shri K. (Kannur)
Sugavanam, Shri E.G. (Krishnagiri)
Sugumar, Shri K. (Pollachi)
Suklabaidya, Shri Lalit Mohan (Karimganj)
Sule, Shrimati Supriya (Baramati)
Suman, Shri Kabir (Jadavpur)
Suresh, Shri Kodikkunnil (Mavelikkara)
Sushant, Dr. Rajan (Kangra)
Swamy, Shri Janardhana (Chitradurga)
Swamy, Shri N. Cheluvarya (Mandya)
Swaraj, Shrimati Sushma (Vidisha)
Tagore, Shri Manicka (Virudhunagar)
Tamta, Shri Pradeep (Almora)
Tandon, Shri Lalji (Lucknow)

Tandon, Shrimati Annu (Unnao)
Tanwar, Shri Ashok (Sirsa)
Tarai, Shri Bibhu Prasad (Jagatsinghpur)
Taviad, Dr. Prabha Kishor (Dahod)
Taware, Shri Suresh Kashinath (Bhiwandi)
Tewari, Shri Manish (Ludhiana)
Thakor, Shri Jagdish (Patan)
Thakur, Shri Anurag Singh (Hamirpur, H.P.)
Thamaraiselvan, Shri R. (Dharmapuri)
Thambidurai, Dr. M. (Karur)
Tharoor, Dr. Shashi (Thiruvananthapuram)
Thirumaavalavan, Shri Thol (Chidambaram)
Thomas, Prof. K.V. (Ernakulam)
Thomas, Shri P.T. (Idukki)
Tirath, Shrimati Krishna (North West Delhi)
Tirkey, Shri Manohar (Alipurduar)
Tiwari , Shri Bhisma Shankar alias Kushal (Sant Kabir Nagar)
Tomar, Shri Narendra Singh (Morena)
Toppo, Shri Joseph (Tezpur)
Trivedi, Shri Dinesh (Barrackpur)
Tudu, Shri Laxman (Mayurbhanj)
Udasi, Shri Shivkumar (Haveri)
Upadhyay, Shrimati Seema (Fatehpur Sikri)
Vardhan, Shri Harsh (Maharajganj, U.P.)
Vasava, Shri Mansukhbhai D. (Bharuch)
Venugopal, Dr. P. (Tiruvallur)
Venugopal, Shri D. (Tiruvannamalai)
Venugopal, Shri K.C. (Alappuzha)
Verma, Shri Sajjan (Dewas)

Verma, Shri Beni Prasad (Gonda)
Verma, Shrimati Usha (Hardoi)
Vijaya Shanthi, Shrimati M. (Medak)
Vijayan, Shri A.K.S. (Nagapattinam)
Vishwanath, Shri Adagooru H. (Mysore)
Vishwanath Katti, Shri Ramesh (Chikkodi)
Viswanathan, Shri P. (Kancheepuram)
Vivekanand, Dr. G. (Peddapally)
Vundavalli, Shri Aruna Kumar (Rajahmundry)
Vyas, Dr. Girija (Chittorgarh)
Wakchaure, Shri Bhausahab Rajaram (Shirdi)
Wankhede, Shri Subhash Bapurao (Hingoli)
Wasnik, Shri Mukul (Ramtek)
Yadav, Prof. Ranjan Prasad (Pataliputra)
Yadav, Shri Akhilesh (Kannauj)
Yadav, Shri Arun (Khandwa)
Yadav, Shri Dharmendra (Badaun)
Yadav, Shri Dinesh Chandra (Khagaria)
Yadav, Shri Hukmadeo Narayan (Madhubani)
Yadav, Shri Anjankumar M. (Secundrabad)
Yadav, Shri Madhusudan (Rajnandgaon)
Yadav, Shri Mulayam Singh (Mainpuri)
Yadav, Shri Om Prakash (Siwan)
Yadav, Shri Ramakant (Azamgarh)
Yadav, Shri Sharad (Madhepura)
Yaskhi, Shri Madhu Goud (Nizamabad)

OFFICERS OF LOK SABHA

THE SPEAKER

Shrimati Meira Kumar

THE DEPUTY SPEAKER

Shri Karia Munda

PANEL OF CHAIRMEN

Shri Basu Deb Acharia

Shri P.C. Chacko

Shrimati Sumitra Mahajan

Shri Inder Singh Namdhari

Shri Franciso Cosme Sardinha

Shri Arjun Charan Sethi

Dr. Raghuvansh Prasad Singh

Dr. M. Thambidurai

Dr. Girija Vyas

Shri Satpal Maharaj

SECRETARY GENERAL

Shri T.K. Viswanathan

COUNCIL OF MINISTERS

CABINET MINISTERS

Dr. Manmohan Singh	The Prime Minister and also in-charge of the Ministries/ Departments not specifically allocated to the charge of any Minister viz.: (i) Ministry of Personnel, Public Grievances and Pensions; (ii) Ministry of Planning; (iii) Department of Atomic Energy; and (iv) Department of Space.
Shri Pranab Mukherjee	The Minister of Finance
Shri Sharad Pawar	The Minister of Agriculture and Minister of Food Processing Industries
Shri A.K. Antony	The Minister of Defence
Shri P. Chidambaram	The Minister of Home Affairs
Shri S. M. Krishna	The Minister of External Affairs
Shri Virbhadra Singh	The Minister of Micro, Small and Medium Enterprises
Shri Vilasrao Deshmukh	The Minister of Science and Technology and Minister of Earth Sciences
Shri Ghulam Nabi Azad	The Minister of Health and Family Welfare

Shri Sushilkumar Shinde	The Minister of Power
Shri M. Veerappa Moily	The Minister of Corporate Affairs
Dr. Farooq Abdullah	The Minister of New and Renewable Energy
Shri S. Jaipal Reddy	The Minister of Petroleum and Natural Gas
Shri Kamal Nath	The Minister of Urban Development
Shri Vayalar Ravi	The Minister of Overseas Indian Affairs and Minister of Civil Aviation
Shrimati Ambika Soni	The Minister of Information and Broadcasting
Shri Mallikarjun Kharge	The Minister of Labour and Employment
Shri Kapil Sibal	The Minister of Human Resource Development and Minister of Communications and Information Technology
Shri Anand Sharma	The Minister of Commerce and Industry and Minister of Textiles
Dr. C.P. Joshi	The Minister of Road Transport and Highways
Kumari Selja	The Minister of Housing and Urban Poverty Alleviation and Minister of Culture
Shri Subodh Kant Sahay	The Minister of Tourism

Shri G.K. Vasani	The Minister of Shipping
Shri Pawan Kumar Bansal	The Minister of Parliamentary Affairs and Minister of Water Resources
Shri Mukul Wasnik	The Minister of Social Justice and Empowerment
Shri M.K. Alagiri	The Minister of Chemicals and Fertilizers
Shri Praful Patel	The Minister of Heavy Industries and Public Enterprises
Shri Shriprakash Jaiswal	The Minister of coal
Shri Salman Khursheed	The Minister of Law and Justice and Minister of Minority Affairs
Shri V. Kishore Chandra Deo	The Minister of Tribal Affairs and Minister of Panchayati Raj
Shri Beni Prasad Verma	The Minister of Steel
Shri Dinesh Trivedi	The Minister of Railways
Shri Jairam Ramesh	The Minister of Rural Development and Minister of Drinking Water and Sanitation

MINISTERS OF STATE (INDEPENDENT CHARGE)

Shri Dinsha Patel	The Minister of State of the Ministry of Mines
Shrimati Krishna Tirath	The Minister of State of the Ministry of Women and Child Development
Shri Ajay Maken	The Minister of State of the Ministry of Youth Affairs and Sports
Prof. K.V. Thomas	The Minister of State of the Ministry of Consumer Affairs, Food and Public Distribution
Shri Srikant Jena	The Minister of State of the Ministry of Statistics and Programme Implementation and Minister of State in the Ministry of Chemicals and Fertilizers
Shrimati Jayanthi Natarajan	The Minister of State of the Ministry of Environment and Forests
Shri Paban Singh Ghatowar	The Minister of State of the Ministry of Development of North Eastern Region and Minister of State in the Ministry of Parliamentary Affairs

MINISTERS OF STATE

Shri E. Ahamed	The Minister of State in the Ministry of External Affairs and Minister of State in the Ministry of Human Resource Development
Shri Mullappally Ramachandran	The Minister of State in the Ministry of Home Affairs
Shri V. Narayanasamy	The Minister of State in the Ministry of Personnel, Public Grievances and Pensions and Minister of State in the Prime Minister's Office
Shri Jyotiraditya M. Scindia	The Minister of State in the Ministry of Commerce and Industry
Shrimati D. Purandeswari	The Minister of State in the Ministry of Human Resource Development
Shri K.H. Muniyappa	The Minister of State in the Ministry of Railways
Smt. Panabaka Lakshmi	The Minister of State in the Ministry of Textiles
Shri Namu Narain Meena	The Minister of State in the Ministry of Finance
Shri M.M. Pallam Raju	The Minister of State in the Ministry of Defence
Prof. Saugata Roy	The Minister of State in the Ministry of Urban Development
Shri S.S. Palanimanickam	The Minister of State in the Ministry of Finance
Shri Jitin Prasada	The Minister of State in the Ministry of Road Transport and Highways

Shrimati Preneet Kaur	The Minister of State in the Ministry of External Affairs
Shri Harish Rawat	The Minister of State in the Ministry of Agriculture, Minister of State in the Ministry of Food Processing Industries and Minister of State in the Ministry of Parliamentary Affairs
Shri Bharatsinh Solanki	The Minister of State in the Ministry of Railways
Shri Mahadeo Singh Khandela	The Minister of State in the Ministry of Tribal Affairs
Shri Sisir Adhikari	The Minister of State in the Ministry of Rural Development
Shri Sultan Ahmed	The Minister of State in the Ministry of Tourism
Shri Mukul Roy	The Minister of State in the Ministry of Shipping
Shri Choudhury Mohan Jatua	The Minister of State in the Ministry of Information and Broadcasting
Shri D. Napoleon	The Minister of State in the Ministry of Social Justice and Empowerment
Dr. S. Jagathrakshakan	The Minister of State in the Ministry of Information and Broadcasting
Shri S. Gandhiselvan	The Minister of State in the Ministry of Health and Family Welfare
Dr. Tushar Chaudhary	The Minister of State in the Ministry of Road Transport and Highways

Shri Sachin Pilot	The Minister of State in the Ministry of Communications and Information Technology
Shri Pratik Patil	The Minister of State in the Ministry of Coal
Shri R.P.N. Singh	The Minister of State in the Ministry of Petroleum and Natural Gas and Minister of State in the Ministry of Corporate Affairs
Shri Vincent H. Pala	The Minister of State in the Ministry of Water Resources and Minister of State in the Ministry of Minority Affairs
Shri Pradeep Jain	The Minister of State in the Ministry of Rural Development
Kumari Agatha Sangma	The Minister of State in the Ministry of Rural Development
Shri Ashwani Kumar	The Minister of State in the Ministry of Planning, Minister of State in the Ministry of Science and Technology and Minister of State in the Ministry of Earth Sciences
Shri K. C. Venugopal	The Minister of State in the Ministry of Power
Shri Sudip Bandyopadhyay	The Minister of State in the Ministry of Health and Family Welfare
Dr. Charan Das Mahant	The Minister of State in the Ministry of Agriculture and Minister of State in the Ministry of Food Processing Industries

Shri Jitendra Singh

The Minister of State in the Ministry of Home Affairs

Shri Milind Deora

The Minister of State in the Ministry of Communications
and Information Technology

Shri Rajeev Shukla

The Minister of State in the Ministry of Parliamentary
Affairs

LOK SABHA DEBATES

Vol. XX

First day of the Ninth Session of Fifteenth Lok Sabha

No. 1

LOK SABHA

Tuesday, November 22, 2011/Agrahayana 1, 1933 (Saka)

The Lok Sabha met at Eleven of the Clock

[MADAM SPEAKER in the Chair]

NATIONAL ANTHEM

(The National Anthem was played.)

11.01 hrs.

MEMBER SWORN

MADAM SPEAKER: Secretary-General may call the name of the Member for taking oath.

SECRETARY-GENERAL: Shri Kuldeep Bishnoi.

Shri Kuldeep Bishnoi (Hisar Parliamentary Constituency)

11.02 hrs.

OBITUARY REFERENCES

MADAM SPEAKER: Hon'ble Members, I have to inform the House of the sad demise of six of our former colleagues, Shri Ataur Rahman, Shri Vasant Sathe, Shri Dal Chander Jain, Shri Bhagwat Jha Azad, Shri Sushil Chandra Varma and Shri Moti Lai Malviya.

Shri Ataur Rahman was a Member of the Eighth Lok Sabha from 1985 to 1989 representing the Barpeta Parliamentary Constituency of Assam.

Shri Rahman joined the Police Service during the World War II but declined King's Commission. Subsequently, he served the police department in various capacities and rose to the post of the Inspector-General of Police. He was awarded the Indian Police Medal for his outstanding service. He also served as a member of the Assam Public Service Commission.

An active social and political worker, Shri Rahman established many educational institutions and was actively associated with their management and worked for the propagation of education among the masses. He was instrumental in setting up of Hazrat Ayesha English Medium School and the Police Lines School.

Shri Rahman was also instrumental in the establishment of the Assam Islamic Samaj Dispensary for all communities. He worked for the welfare of the deprived, backward and downtrodden sections of the society.

Shri Ataur Rahman passed away on 9 September, 2011 at Kharghuli, Assam at the age of 89.

Shri Vasant Sathe was a Member of the Fifth to Ninth Lok Sabhas from 1972 to 1991 representing the Akola Parliamentary Constituency of Maharashtra during the Fifth and Sixth Lok Sabhas and Wardha Parliamentary Constituency of Maharashtra during the Seventh to Ninth Lok Sabhas.



Shri Sathe actively participated in the Quit India movement in 1942 at the young age of 17.

During his long and distinguished political career, Shri Sathe served as a Member of various parliamentary committees and consultative committees of different Ministries. He also served as a Member of the Panel of Chairmen, Lok Sabha.

An able administrator, Shri Sathe held several important portfolios in the Union Cabinet. He served as the Union Minister of Information and Broadcasting from 1980 to 1982; Minister of Chemicals and Fertilizers from 1982 to 1984; Minister of Steel, Mines and Coal from 1984 to 1985 and again during 1987 and Minister of Energy from 1985 to 1989. Shri Sathe also held temporary charge of the Ministry of Supply and Rehabilitation from 1980 to 1982 and the additional charge of the Ministry of Communications during 1988.

Shri Sathe served as the President of the Metropolitan Board, Nagpur from 1969 to 1971. He also served as the President of the Vidarbha Productivity Council; Nagpur Citizens' Council and the Development Corporation of Vidarbha. Shri Sathe was a Member of the Board of Trustees of the Indira Gandhi Memorial Trust.

A widely travelled person, Shri Sathe represented the country in various international conferences. He was a Member of the Indian Parliamentary Delegation to Japan in 1974. Shri Sathe was the Leader of the Indian Delegation to UNESCO Conference held at Belgrade in 1981.

A man of letters, Shri Sathe has authored one book, namely "Towards Social Revolution" and has also published several articles.

A sports enthusiast, Shri Sathe served as the President of the Badminton Association of India and as a Member of the Jawaharlal Nehru National Youth Centre and Vidarbha Cricket Association.

Shri Vasant Sathe passed away on 23 September, 2011 at Delhi at the age of 86.

Shri Dal Chander Jain was a Member of the Eighth Lok Sabha from 1984 to 1989 representing the Damoh Parliamentary Constituency of Madhya Pradesh.

Shri Jain was a Member of the Madhya Pradesh Legislative Assembly from 1967 to 1977. Shri Jain took active part in the Quit India movement in 1942.

An active social and political worker, Shri Jain served as the Chairman of the Municipal Corporation, Sagar from 1963 to 1968. He also served as the Vice-Chairman of Madhya Pradesh Chamber of Commerce.

Shri Jain was a Member of (i) Executive Committee of the Provincial Freedom Fighters' Association, Madhya Pradesh, (ii) Provincial Rehabilitation Committee, Government of Madhya Pradesh, (iii) Sagar University Executive Council, (iv) Central Excise Advisory Committee, Madhya Pradesh and (v) Central Labour Welfare Fund Advisory Committee, New Delhi.

Shri Jain was also actively associated with All India Digamber Jain Council and held the position of Vice-Chairman of the organization.

An able social worker, Shri Jain was associated with a number of social and educational societies. He served as the President of Jain Higher Secondary School, Sagar. He was always in the forefront in helping students and persons with disability. Shri Jain was instrumental in organizing numerous literary, cultural and scientific seminars in his constituency.

A sports enthusiast, Shri Jain was a member of District Olympic Association and District Hockey Association.

Shri Dal Chander Jain passed away on 25 September, 2011 at Sagar, Madhya Pradesh at the age of 83



Shri Bhagwat Jha Azad was a Member of the First Lok Sabha from 1952 to 1957; Third to Fifth Lok Sabhas from 1962 to 1977 and Seventh & Eighth Lok Sabhas from 1980 to 1988 representing the Purnea *cum* Santhal Parganas Parliamentary Constituency of Bihar during the First Lok Sabha and the Bhagalpur Parliamentary Constituency of Bihar during the Third to Fifth, Seventh and Eighth Lok Sabhas.

During his long and distinguished political career, Shri Azad served as a Member of various parliamentary Committees. He served as Chairman, Committee on Estimates during the Fifth Lok Sabha.

An able administrator, Shri Azad held the Office of Chief Minister of Bihar from 1988 to 1989. Shri Azad held several important portfolios in the Union Cabinet. He served as the Union Minister of State in the Ministry of Education from March, 1967 to February, 1969; Minister of State in the Ministry of Labour, Employment and Rehabilitation from February, 1969 to March, 1971; Minister of State in the Ministry of Supply and Rehabilitation from October, 1980 to January, 1982; Minister of State (Independent Charge) in the Ministry of Labour from January, 1982 to September, 1982; Minister of State (Independent Charge) in the Ministry of Civil Aviation and Civil Supplies from September, 1982 to February, 1983 and the Minister of State (Independent Charge) in the Ministry of Food and Civil Supplies from February, 1983 to December, 1984.

A widely travelled person, Shri Azad represented the country in various international conferences. He was a Member of the Indian Parliamentary Delegations to Turkey, Yugoslavia, Poland, Hungary, Romania, Bulgaria, Switzerland and several Commonwealth Parliamentary Conferences. He was the Leader of the Indian Delegation to the 54th Session of the International Labour Conference held at Geneva in 1970.

A man with a literary bent of mind, Shri Azad penned several poems.

Shri Bhagwat Jha Azad passed away on 4 October, 2011 at New Delhi at the age of 89.

Shri Sushil Chandra Varma was a Member of Ninth to Twelfth Lok Sabhas from 1989 to 1999 representing the Bhopal Parliamentary Constituency of Madhya Pradesh.

An able parliamentarian, Shri Varma was a Member of the Committee on Public Undertakings; Committee on Finance and the Consultative Committee of the Ministry of Energy during the Tenth Lok Sabha. He was a Member of the Committee on Home Affairs and the Consultative Committee of the Ministry of Chemicals and Fertilizers during the Eleventh Lok Sabha. Shri Varma was also a Member of the Committee on Estimates; Committee on Energy; Committee on Provision of Computers to Members of Parliament and the Consultative Committee of the Ministry of Chemicals and Fertilizers during the Twelfth Lok Sabha.

A civil servant by profession, Shri Varma joined the Indian Administrative Service in 1949 and served as the Chief Secretary of the Delhi Administration from 1967 to 1971 and the Chief Secretary, Government of Madhya Pradesh from 1975 to 1977. He also served as the Secretary to the Government of India from 1978 to 1982; Chairman, Narmada Valley Development Authority from 1982 to 1988 and Member, Press Council of India from 1991 to 1994.

A man of letters, Shri Varma has to his credit several books in Hindi and English on a plethora of socio-economic issues.

Shri Sushil Chandra Varma passed away on 6 October, 2011 at Bhopal, Madhya Pradesh under tragic circumstances at the age of 85.



Shri Moti Lal Malviya was a member of the First and Second Lok Sabhas from 1952 to 1962 representing the Chhatarpur-Datia-Tikamgarh Parliamentary Constituency of the erstwhile Vindhya Pradesh during the First Lok Sabha and the Khajuraho Parliamentary Constituency of Madhya Pradesh during the Second Lok Sabha.



An educationist, Shri Malviya worked untiringly for the spread of education among the weaker sections of the society. Shri Malviya was a Member of the Asthai Samiti of All India Hindi Sahitya Sammelan and President of the Dehat Varg Sangh, Madhya Pradesh. Shri Malviya also served as the Secretary of the Bengal Hindi Mandal.

Shri Malviya strove relentlessly for eradication of social evils such as untouchability, inequality and injustice and worked for establishment of an egalitarian and secular society.

Shri Malviya was the Editor of the Hindi monthly, "*Uthan*" and has several publications to his credit.

Shri Moti Lal Malviya passed away on 24 October, 2011 at Delhi at the age of 86.

We deeply mourn the loss of these friends and I am sure the House would join me in conveying our condolences to the bereaved families.

Hon. Members, as you are aware a severe earthquake measuring 6.9 on the Richter Scale rocked the north-eastern state of Sikkim on the evening of 18 September, 2011. This natural disaster wreaked havoc resulting in the death of more than 111 persons and injuries to hundreds of others besides causing large scale devastation of property in Sikkim and surrounding areas and rendering a large number of persons homeless.

Hon. Members, on 8 November, 2011, 20 persons are reported to have been killed and 50 others injured in a stampede that occurred when thousands of devotees had gathered near the Ganges river at Chandidweep Ghat close to Har Ki Pauri in Haridwar.

Hon. Members, on 20 November, 2011, at least 15 persons are reported to have been killed and 65 others injured in a fire that broke out in Nand Nagri locality of Delhi.

We deeply mourn the tragic loss of lives and property in these unfortunate incidents.

Hon. Members, on 23 October, 2011, a massive earthquake of 7.2 magnitude on Richter Scale struck Turkey's eastern province of Van in which 601 people were killed. Four people are still missing and 2068 others were injured. Another earthquake of 5.6 magnitude rocked the Turkish province of Van again on 9 November, 2011 in which 40 people were killed and 8 others were injured. In addition to loss of lives, these earthquakes also caused extensive damage to property.

We extend our heartfelt sympathies to the Government of the Republic of Turkey, with which India enjoys close and friendly relations, its Parliament and the people of Turkey, particularly the bereaved families and hope that they will overcome this tragic calamity with strength and courage. We welcome the fact that a relief assistance of US \$ 500,000 has been extended from the people and Government of India to the people and Government of Turkey, in response to Turkey's request for aid following the devastation caused by the earthquake on 23 October, 2011.

Hon. Members, the House is grieved to learn about the tragedy caused by floods in Thailand. As per reports, more than 2.45 million people have been affected and more than 500 people have lost their lives. The floods have destroyed homes, farm-lands and affected businesses. On behalf of the House, I would like to express deep sympathy on the loss suffered by the friendly people of Thailand.

People of India stand in solidarity with the Thai people in their moment of distress.

As a gesture of our support, India has already extended monetary assistance of US\$ 2,00,000 to the Government of Thailand for flood relief operations. India has also offered to provide any additional assistance that may be required. Our Mission in Thailand is working closely with the Indian community there and Indian visitors regarding their safety and welfare.

The House expresses its solidarity with the people of Turkey and Thailand and their Governments.

The House expresses its profound sorrow on these tragedies. The House may now stand in silence for a short while as a mark of respect to the memory of the departed.

11.21 hrs.

The Members then stood in silence for a short while

(Q. No. 1)

अध्यक्ष महोदया: प्रश्न काल ।

प्रश्न संख्या -1, डॉ. रघुवंश प्रसाद सिंह ।

...(व्यवधान)

श्री धर्मेन्द्र यादव : महोदया, उत्तर प्रदेश में जनता के साथ अन्याय हो रहा है।...(व्यवधान)

MADAM SPEAKER: Nothing will go on record.

*(Interruptions) ... **

अध्यक्ष महोदया : डॉ. रघुवंश प्रसाद सिंह।

...(व्यवधान)

MADAM SPEAKER: Hon. Minister.

... *(Interruptions)*

SHRI BASU DEB ACHARIA : I have given notice of the suspension of Question Hour. ... *(Interruptions)*

MADAM SPEAKER: Hon. Minister.

... *(Interruptions)*

अध्यक्ष महोदया : आप यह क्या कर रहे हैं? आप बैठिये।

...(व्यवधान)

SHRI BASU DEB ACHARIA : Our Adjournment Motion should be taken up immediately. ... *(Interruptions)*

अध्यक्ष महोदया : आप यह क्या कर रहे हैं? आप बैठ जाइये।

...(व्यवधान)

अध्यक्ष महोदया : कुछ भी रिकॉर्ड में नहीं जा रहा है।

*(Interruptions) ... **

MADAM SPEAKER: Hon. Minister.

* Not recorded

... (Interruptions)

अध्यक्ष महोदया : आप अपना प्रश्न पूछिये।

... (व्यवधान)

डॉ. रघुवंश प्रसाद सिंह : महोदया, मैं सरकार से जानना चाहता हूँ कि सरकार के जवाब में अस्पष्ट है कि..... (व्यवधान)

11.23 hrs.

At this stage, S/shri Chandrakant Khaire, Raju Shetti, Dilipkumar Mansukhlal Gandhi and some other hon'ble Members came and stood on the floor near the Table

... (व्यवधान)

MADAM SPEAKER: The House stands adjourned to meet again at 12 o'clock.

11.24 hrs.

The Lok Sabha then adjourned till Twelve of the Clock.

12.00 hrs.

The Lok Sabha re-assembled at Twelve of the Clock.

(Mr. Deputy-Speaker *in the Chair*)

... (*Interruptions*)

SHRI BASU DEB ACHARIA (BANKURA): Mr. Deputy-Speaker, Sir, I have given an adjournment notice ... (*Interruptions*)

... (व्यवधान)

12.0½ hrs.

At this stage S/shri Raju Shetti, Anand Prakash Pranjpe, Ramesh Rathod, P. Lingam and some other hon'ble Members came and stood on the floor near the Table

... (व्यवधान)

120¼ hrs.

PAPERS LAID ON THE TABLE

MR. DEPUTY-SPEAKER: Now, Papers to be laid on the Table.

Shri Harish Rawat.

... (*Interruptions*)

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE,
MINISTER OF STATE IN THE MINISTRY OF FOOD PROCESSING
INDUSTRIES AND MINISTER OF STATE IN THE MINISTRY OF
PARLIAMENTARY AFFAIRS (SHRI HARISH RAWAT): I beg to lay on the
Table:—

- (1) A copy of the Cable Television Networks (Regulation) Amendment Ordinance, 2011 (No. 3 of 2011) (Hindi and English versions) promulgated by the President on 25th October, 2011 under article 123 (2) (a) of the Constitution.

(Placed in Library, See No. LT 5277/15/11)

- (2) (i) A copy of the Annual Report (Hindi and English versions) of the Central Agricultural University, Imphal, for the year 2008- 2009.
(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Central Agricultural University, Imphal, for the year 2008-2009.

- (3) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (2) above.

(Placed in Library, See No. LT 5278/15/11)

- (4) A copy of the Notification No. S.O. 1949(E) (Hindi and English versions) published in Gazette of India dated 23rd August, 2011 notifying the specification of Bentonite Sulphur with Zinc (Granular) as provisional fertilizer under clause 20A of Fertilizer Control Order, 1985, under sub-section (6) of Section 3 of the Essential Commodities Act, 1955.

(Placed in Library, See No. LT 5279/15/11)

... (*Interruptions*)

12.01 hrs.

RESIGNATION BY MEMBER

MR. DEPUTY-SPEAKER: I have to inform the House that the hon. Speaker has received a letter dated 9th October, 2011 from Kumari Mamata Banerjee, an elected Member from Kolkata Dakshin Parliamentary Constituency of West Bengal, resigning from the membership of Lok Sabha with immediate effect.

The hon. Speaker has accepted her resignation with effect from 9th October, 2011.

... (*Interruptions*)

12.1½ hrs.

STANDING COMMITTEE ON HOME AFFAIRS

(i) 152nd to 155th Reports

श्री नवीन जिन्दल (कुरुक्षेत्र): महोदय, मैं गृह कार्य संबंधी स्थायी समिति के निम्नलिखित प्रतिवेदन* (हिन्दी तथा अंग्रेज़ी संस्करण) सभा पटल पर रखता हूँ-

- (1) देश में सिविल डिफेंस के पुनरुद्धार और पुनर्जीवन के बारे में 136वें प्रतिवेदन में अंतर्विष्ट सिफारिशों/टिप्पणियों पर सरकार द्वारा की-गई-कार्यवाही संबंधी 152वाँ प्रतिवेदन।
- (2) भारत-पाक सीमा पर बाड़ और फ्लड लाइट लगाने संबंधी परियोजना के बारे में 135वें प्रतिवेदन में अंतर्विष्ट सिफारिशों/टिप्पणियों पर सरकार द्वारा की-गई-कार्यवाही संबंधी 153वाँ प्रतिवेदन।
- (3) सीमा सुरक्षा बल (संशोधन) विधेयक, 2011 के बारे में 154वाँ प्रतिवेदन।
- (4) शत्रु संपत्ति (संशोधन और विधिमान्यकरण) दूसरा विधेयक, 2010 के बारे में 155वाँ प्रतिवेदन।

(ii) Evidence

श्री नवीन जिन्दल : महोदय, मैं शत्रु संपत्ति (संशोधन और विधिमान्यकरण) दूसरा विधेयक, 2010 के बारे में गृह कार्य संबंधी स्थायी समिति के समक्ष दिया गया साक्ष्य** सभा पटल पर रखता हूँ।

* The Reports were presented to the Chairman, Rajya Sabha on 3rd November, 2011 and forwarded to the Speaker, Lok Sabha the same day.

** The Evidence on the Enemy Property (Amendment & Validation) Second Bill, 2010 was presented to the Chairman, Rajya Sabha on 3rd November, 2011 and was forwarded to the Speaker, Lok Sabha the same day.

MR. DEPUTY-SPEAKER: Now, Item No. 7 – Shri Pranab Mukherjee.

... (*Interruptions*)

12.03 hrs.

STATEMENT BY MINISTERS

(i) Inflation situation in India *

THE MINISTER OF FINANCE (SHRI PRANAB MUKHERJEE): Mr. Deputy-Speaker, Sir, with your permission I wish to lay a Statement regarding “the latest price situation and inflationary pressures in the economy”.

*Mr. Deputy-Speaker, Sir, in response to the unanimous resolution of the House on August 4, 2011, I take the floor to make a statement on the inflation situation in India.

2. I must begin by pointing out that, while there has been a steady improvement in the inflation situation in India, there are important tasks ahead to be undertaken to get to the desired outcomes. I intend to elaborate the reasons that have prevented an appreciable drop in the headline inflation over the past two years, especially since August 2011. I would also like to share with this august House the policy framework that we hope will bring down the inflation rate to more acceptable levels in the next 6 to 12 months.

3. WPI Inflation has been high since January 2010. Headline inflation was 10.9 per cent in April 2010 and was showing signs of coming down when it touched 8.2 per cent in November 2010. Unfortunately, it rose again and has remained over 9 per cent from December 2010 with the October 2011 inflation rate being 9.7 per cent. However, food inflation, which was nearly 22 per cent in

* Laid on the Table and also placed in Library, See No LT – 5280/15/11

February 2010 declined to under 8 per cent in June 2011 and was 11.1 per cent in October 2011 and as of November 5, 2011 was 10.6 per cent.

4. Since August 2011, when we last discussed the issue of inflation in the House, overall WPI inflation has been stable. It was 9.8 per cent in August 2011 and 9.7 per cent in September and in October 2011. During this period food inflation first declined from 9.6 per cent in August to 9.2 per cent in September and then rose to 11.1 per cent in October. However, there was appreciable decline in non-food primary inflation from 18.2 per cent in August to 7.7 per cent in October. The inflation in manufactured goods also declined from 7.9 per cent to 7.7 per cent.

5. In these three months, certain food items namely, fruits and vegetables, egg, meat, fish and milk have been the major contributors to food inflation. Along with fuel and power items, which exhibited a rising inflation in October, it has led to the stickiness in headline inflation. Within food items the average inflation in cereals has been 4.7 per cent in the period August to October 2011, with negative inflation in wheat. The inflation in pulses was also negative 4.3 per cent in August and 2.8 per cent in September 2011.

6. Let me also give you an idea of movement in average monthly retail prices in a few selected food items over the last two years. Take the case of Delhi, wheat prices were Rs 15.03 per Kg in January 2010 and the same Rs 15.0 per Kg in Oct 2011, sugar was Rs 44.2 per Kg in January 2010 declining significantly to Rs 33.3 per Kg in October 2011, Arhar dal was Rs 87.4 per kg in Jan 2010 declining to Rs 73.4 per kg in Oct 2011. Similarly, in Mumbai wheat prices were nearly the same at Rs 21 per Kg in Jan 2010 and in Oct 2011, sugar prices declined from Rs 42.1 per Kg in January 2010 to Rs 32.6 per Kg in Oct 2011 and arhar dal prices declined from Rs 76.8 per kg to Rs 70.5 in Oct 2011. In case of Patna, wheat prices were almost same at Rs 13 per Kg between January 2010 and October 2011, sugar prices declined from Rs 38.3 per Kg to Rs 31.5 per Kg and arhar from Rs 66.3 per Kg to 54.6 per kg during this period. In Hyderabad, which is a rice eating

area, the rice prices were Rs 19 per Kg in January 2010 and Rs 20.8 in October 2011, suagar prices declined from Rs 36 per Kg to Rs 31.2 per kg and arhar prices declined from Rs 82 per Kg to Rs 63.5 per Kg during this period. Nearly the same picture can be seen for other centres in respect of these items. However, this was not the case with food items like vegetables and fruits as pointed out earlier.

7. Hon. Members are aware that inflation is caused by a mismatch of demand and supply, particularly demand overshooting supply. During periods of rapid growth and structural change, as India is currently undergoing, inflation does tend to increase. We have seen this happen in all emerging economies that have gone through such periods of policy changes and of rapid growth ranging from China, South Korea, and Vietnam to Argentina and Brazil.

Global Developments

8. In a globalised world, where the growing Indian economy is dependent on commodity imports in critical areas like fuel oils, edible oils and other primary imports, movements in international prices have a direct bearing on level of domestic inflation and its management. The post-global financial crisis conduct of macroeconomic policy in the developed world has also created problems for inflation management in the developing countries.

9. In a bid to jump-start their economies and cut down unemployment, several countries have expanded liquidity in their markets. The US Federal Reserve went in for a second round of quantitative easing, as it released 600 billion dollars into the American economy. Similar measures have been undertaken by UK, Japan and some other industrialised nations. In today's globalised world one country's liquidity easily flows into another country. We find that this increased liquidity in the industrialised countries has generated inflationary pressure in virtually all emerging economies and some developing countries. In the past five to six months, inflation has been at over 13 per cent in Pakistan, over 9 per cent in Argentina and Russia, at over 10 per cent in Bangladesh, and over 7 per cent in Brazil. Food inflation in China which is otherwise a low inflation country has

increased from a negative 0.5 per cent in January 2010 to 5.2 per cent in January 2011 and is at 7.8 per cent in September 2011.

10. There is another peculiar development in the international markets that has contributed to inflationary trends being sustained over the past 12 months in import-dependent emerging markets. Despite weak prognosis of global growth and trade in the short to medium term, international commodity prices have not softened at the anticipated pace. For example, crude oil was around 75 USD a barrel in January 2010, but on an average continues to be around USD 110 in the current year. Speculative activity in commodity markets and some supply disruptions in fuel oil (Libya) have kept the commodity markets tight.

11. The increased uncertainty in the Euro-zone on account of sovereign debt crisis has led to shifting of capital from Europe to USA which has hardened the US dollar against most currencies. The Indian Rupee which was Rs 44.4 to a dollar in April 2011 has depreciated to Rs 52 as of November 21, 2011. As a result whatever little benefit could have been derived from the softening of international commodity prices, has been wiped out by the depreciation in Rupee.

12. We have tried to address these concerns in our external sector in the international fora like the G20 and in the IMF. The Reserve Bank of India has been monitoring the foreign exchange markets closely and will take the required action in light of the international developments as the situation unfolds.

Domestic Demand-Supply Imbalances

13. Let me now turn to the domestic demand supply factors that have contributed to the present state of inflation in India. When there is a mismatch between demand and supply, it follows that there are two things to do - improve supply and moderate demand. But it is not always possible to increase supply to desired levels in the short-term. We can resort to imports or ban exports and take measures that will increase supply over time. On the demand side, while in principle it is possible to compress and restrict it through tighter fiscal and

monetary policy control, the risk is that if it is done rapidly then growth may decline sharply creating unemployment.

14. Sustained high economic growth in recent past has led to improvements in purchasing power in both rural and urban areas. The 12th Plan Approach Paper says that average real wage rate between 2007 and 2010 has increased by 16 per cent at the all India level. The growth was fastest in Andhra Pradesh, 42 per cent and Odhisa, 33 per cent. Even in States like Bihar and UP the real farm wages went up by 19 and 20 per cent respectively over this period. This has increased demand for certain goods and services, which has translated into persistent high inflationary pressures for those goods in the economy. The supply response has been inadequate and along with weather induced shortages in the food economy, have resulted in significant challenges for inflation management.

15. A range of administrative, fiscal and monetary measures have been used to address the problem in the term. Among fiscal measures:

- Import duties reduced to zero on rice, wheat, pulses, onion, edible oils (crude), and to 7.5 per cent on refined and hydrogenated oils and vegetable oils;
- Maintained the Central Issue Price (CIP) for rice (at Rs 5.65 per kg for BPL and Rs 3 per kg for AAY) and wheat (at Rs 4.15 per kg for BPL and Rs 2 per kg for AAY) since 2002.
- Duty under Tariff Rate Quota for Skimmed Milk Powder (SMP) reduced from 15% to 5% for import upto an aggregate of 10000 metric tonnes in a financial year. National Dairy Development Board (NDDB) has been allowed to Import of 30,000 tonnes of Milk Powder and 15,000 MT of related products at zero per cent concessional duty for the year 2011-12.

16. In terms of administrative measures, at different points of time, the following steps were taken:

- The export of all varieties of onions was prohibited w.e.f 9th September, 2011. Later the prohibition on export of onions was withdrawn w.e.f 20th September 2011 and export of all varieties of onions is now allowed.
- Import of raw sugar allowed at zero duty under open general licence (OGL).
- Maintained the Central Issue Price (CIP) for rice (at Rs 5.65 per kg for BPL and Rs 3 per kg for AAY) and wheat (at Rs 4.15 per kg for BPL and Rs 2 per kg for AAY) since 2002.
- Suspension of Futures trading in Rice, urad and Tur by the Forward Market Commission in the year 2007-08 continues during 2010-11. Futures trading in sugar were suspended wef 27.5.2009 up to 30.9.2010. However the future trading in sugar has since been resumed, with effect from 27.12.2010.
- Banned export of edible oils (except coconut oil and forest based oil) and pulses (except Kabuli chana and organic pulses up to a maximum of 10000 tonnes per year).
- Stock limit orders extended in the case of pulses, paddy, and rice up to 30 September 2011 and edible oil and edible oilseeds up to 31 March 2011.
- Export of milk powders (including skimmed milk powder, whole milk powder, dairy whitener and infant milk food), Casein and Casein products has been prohibited with effect from 18.02.2011.
- An additional adhoc allocation of 50 lakh tonnes of foodgrains made on 16th May, 2011 to all State/UTs for BPL families at BPL issue price for distribution during the current year up to March, 2012.
- An additional adhoc allocation of 25 lakh tonnes of foodgrains made on 6.1.2011 to all States/UTs for APL families @ Rs. 8.45 per kg for wheat and Rs. 11.85 per kg for rice for distribution upto 30.9.2011.

- Scheme for distribution of subsidized imported edible oil through state governments/ UTs with Subsidy of Rs/kg for distribution to ration card holders @ 1 liter per ration card per month.

17. Special Scheme for distribution of subsidized imported pulses as well as imported edible oils was initiated to address shortages in the availability of these commodities. The Government also held back the pass through of international prices of fuel oil (diesel, kerosene and LPG) up until June 2011 with a view to mitigate the impact of inflation on the consumers. As of now the under recoveries of PSU Oil Marketing companies for diesel is Rs 10.17 per litre, PDS Kerosene Rs 25.66 per litre and LPG Rs 260.50 per eyeliner.

18. Hon. Members are aware that in the last two Union Budgets we have tried to improve the supply response of agriculture with a view to address the inflation in food items. We have taken steps to better manage our food supply including by extending the green revolution to Eastern region, enhancing production of edible oils, pulses, milk, coarse cereals and vegetable production. There has also been considerable improvement in storage and cold chains. That these measures have had positive impact can be seen from the inflation figures for cereals and pulses over the last two years.

19. On the demand side, in these difficult circumstances, the Reserve Bank of India has tightened liquidity by raising the interest rate. The repo rate has been raised by 350 basis points during this time in a series of small steps from March 2010. It currently stands at 8.5 per cent.

20. The fiscal deficit as a percentage of GDP was 6.4 per cent in 2009-10. In 2010-11 this was brought down to 4.7 per cent. This year we have set ourselves a target of 4.6 per cent. This is a difficult target, given the deterioration in the global economy and its impact on India over the last 3 to 4 months. We have to be careful

not to over-do ourselves in reaching this target since that can have an excessive slowing down impact on growth.

Policy Stance Going Forward

21. A durable solution to inflation in an economy with rising income levels lies in improving agricultural productivity, strengthening food supply chains and augmenting capacities in the manufacturing sector to keep pace with the growth in demand. It requires a facilitative policy environment and, where required, increased public investments, so that these measures can be actively pursued. Both the Central Government and the State Governments have a specific role to play. We at the Centre are addressing the policy lacunas and creating mechanisms to catalyse the required activities, The State Governments also have to do the needful in several areas, particularly so in agricultural extension, public investment in agriculture and in agriculture marketing as it falls under their purview under the Constitutional division of responsibilities. More importantly they have to come forward and take advantage of various initiatives that have been launched by the Central Government.

22. There is an urgent need to amend and enforce the Agriculture Produce Marketing Act to enable farmers to bring their products to retail outlets and also allow retailers to directly purchase from the farmers. This would bring better remuneration to farmers, check wastage and allow competitive prices in retail markets. Collectively, we also need to take steps that allow unhindered flow of food and other perishable items from one region to another.

23. The Government is working to improve the delivery of benefits, including subsidies to the vulnerable sections of the population using the UIDAI platform. We are close to launching a pilot project on new system of LPG distribution based on the recommendations of the Task Force for Direct Transfer of Subsidies on Kerosene, LPG and Fertilizer headed by Shri Nandan Nilekani. This should lead to considerable saving in subsidies and improve targeting.

24. PDS is an important vehicle to address price rise. In fact the moderate inflation in cereals has been facilitated by improved PDS operations in some states. Accelerated PDS reforms are essential and States need to take the necessary initiative as we move towards a food security Act to insulate the poor and vulnerable from the impact of food inflation.

25. Expeditious action is being taken to create storage space for centrally procured foodgrains. As on 30.6.2011, 16.8 million tons (as against 15 million tons decided earlier) of capacity creation has been approved on the basis of storage gap. The total capacity sanctioned so far is 7.37 million tons. It is expected that 4 million tons of additional capacity will become available by the end of this financial year. The next round of sanctions is in progress.

26. Going forward, I am sure the RBI takes into account the important concern of balancing the targets of controlling inflation and keeping up growth and employment generation.

27. In conclusion, let me assure this House that the Government is committed to bring down inflation to more acceptable levels. I hope to see the March end inflation between 6 to 7 per cent. While we are doing all that we can do to address the issue, I look forward to suggestions from the floor of the House that can help us in addressing this concern.

MR. DEPUTY-SPEAKER: Now, Item No. 8 – Prof. K.V. Thomas

... (*Interruptions*)

12.04 hrs.**STATEMENT CORRECTING REPLY TO UNSTARRED QUESTION NO. 4568 DATED 30.08.2011 REGARDING 'RISE IN PRICES' ALONGWITH REASONS FOR DELAY***

THE MINISTER OF STATE OF THE MINISTRY OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (PROF. K.V. THOMAS): Mr. Deputy-Speaker, I wish to lay a Statement (i) correcting the reply given on 30.8.2011 to Unstarred Question No. 4568 by Shri Rajiv Ranjan Singh *alias* Lalan Singh, M.P. and other Members regarding 'Rise in Prices' and (ii) reasons for delay in correcting the reply.

I beg to correct the Annexure-I referred to in reply of Parts (a), (b), (c) & (d) to the Lok Sabha Unstarred Question No. 4568 answered on 30.8.2011 regarding "Rise in Prices" as follows:

Part of the Question answered	For	Read
(a), (b),(c) and (d)	Annexure-I on Wholesale Prices Index of some essential commodities during last one year.	The corrected wholesale Prices Index of some essential commodities during the last one year is Annexed.

The reason for delay:

The corrected reply could not be laid on the Table of the House within the prescribed period due to delay in detection of the mistake.

The inconvenience caused is regretted.

MR. DEPUTY-SPEAKER: Shri Dinesh Trivedi.

... (*Interruptions*)

* Laid on the Table and also placed in Library, See No. LT 5281/15/11

124¼ hrs.

STATEMENTS BY MINISTERS – Contd.

(ii) Incident of fire in train No. 13009 Doon Express between Nimiaghat and Parasnath stations of East Central Railway on 22.11.2011*

THE MINISTER OF RAILWAYS (SHRI DINESH TRIVEDI): Mr. Deputy-Speaker, Sir, I wish to lay a Statement regarding the incident of Fire on East Central Railway on 22.11.2011.

Sir, with profound grief I apprise the House of an unfortunate incident of fire in train no. 13009 Howrah - Dehradun Doon Express between Nimiaghat and Parasnath stations of Dhanbad Division of East Central Railway at about 02.35 hrs. on 22.11.2011. While the train was on run, fire broke out in Three Tier Air Conditioned Coach B1, positioned 8th from train engine. Subsequently, it also spread to adjacent Three Tier AC Coach B2. As a result of the fire, the two coaches got completely burnt. In this unfortunate incident, seven passengers lost their lives.

Medical Relief was immediately despatched through Accident Relief Medical Train from Dhanbad. Fire Brigades from Dhanbad and Giridih reached the site and extinguished the fire. Divisional Railway Manager, Dhanbad rushed to the site along with his team of officers to supervise the relief and rescue operations. Senior officers from Zonal headquarters at Hajipur also reached the site. A team of officers from Railway Board was also despatched to accident site.

On humanitarian grounds, enhanced ex-gratia amount of Rupees five lakhs to the next of the kin of each deceased and Rs.25,000/- to each passenger of the affected B1 and B2 coaches to provide immediate relief for inconvenience and loss of belongings has been announced.

The cause of the incident is being investigated from all possible angles, including miscreant activity, in cooperation with the State Government authorities of Jharkhand However, Statutory inquiry into this incident has already been

ordered to be conducted by the Commissioner of Railway Safety (CRS), Eastern Circle, under the Ministry of Civil Aviation.

The General Managers of all Zonal Railways have been instructed to exercise extra vigil as well as launch a special safety drive regarding precautions to be taken to avoid recurrence of such accidents.

On behalf of the Railways and myself, I express deep condolences to the bereaved families and also express sincere sympathies to the injured. I trust the House will join me in extending heartfelt condolences to the bereaved families.

12.04½ hrs.**MATTERS UNDER RULE 377 ***

MR. DEPUTY-SPEAKER: Matters under Rule 377 shall be laid on the Table of the House. Members, who have been permitted to raise matters under Rule 377 today and are desirous of laying them, may personally hand over slips at the Table of the House within 20 minutes. Only those matters shall be treated as laid for which slips have been received at the Table within the stipulated time.

... (*Interruptions*)

(i) Need to give financial approval to the proposal of Government of Karnataka to upgrade State Highway No. 17

SHRI R. DHRUVANARAYANA (CHAMRAJANAGAR): I would like to draw the kind attention of the august House regarding the need to upgrade the State Highway No. 17 to NH 212.

The NH 212 starts from Kozhikode in Kerala State and terminates at Uttamballi junction of NH 209 in the State of Karnataka. The total length of NH 212 in the State of Karnataka is 150 kms. The upgradation and two laning of NH No. 212 on DBFOT basis with PPP at an estimated cost of Rs.443.87 crores is pending before the Union Ministry of Road Transport and Highways. According to the notification, 125.52 km stretch of the highway that passes through Bandipur forest, Gundlupet town limits and leading to Nanjangud would be of a two lane road with a width ranging from 7 mt to 10 mt. The Highway connecting Mysore and Nanjangud, which was in a bad shape would be developed as a four lane road with a width of 15 mt. One bridge would be constructed as a part of the upgrading project at Nanjangud across Kabini river. An estimate in this regard had been

* Treated as laid on the Table

submitted for getting financial approval in 2009 and again submitted for getting financial approval in 2011 due to cost escalation.

In view of heavy vehicular traffic that caused 241 fatal and 936 non fatal accidents on this stretch of NH No. 212 and demands from the public to improve the road condition, I would earnestly appeal the Hon'ble Minister for Road Transport and Highways, through the Chair, to take urgent steps to upgrade the above said project by giving financial approval to facilitate the smooth flow of heavy transport and public transport vehicles on NH-212.

(ii) Need to construct a new railway line between Secunderabad and Karimnagar via Siddipet in Andhra Pradesh

SHRI PONNAM PRABHAKAR (KARIMNAGAR): I would like to draw the kind attention of the august House towards an important issue of laying a new railway line between Secunderabad & Karimnagar Headquarters via Siddipet.

At present, there is a heavy rush on the route between Secunderabad & Karimnagar. There is a dire need to lay a new railway line between these areas to cater to the needs of the people like, employees, students, business men, who are daily commuting between Secunderabad and Karimnagar and to make an alternative and shortest route to avoid Kazipet route. I am happy to say that already the Hon'ble Railway Minister has announced the same in the railway budget 2011. This issue was long pending since two decades.

I, therefore, request the Hon'ble Minister of Railways, through the Chair to kindly issue necessary order for a proper survey between Secunderabad and Karimnagar via Siddipet in the remaining XI Five Year Plan itself with sufficient budgetary allocation to facilitate the people of Karimnagar Parliamentary Constituency.

(iii) Need to introduce sea planes as a mode of public transport in Lakshadweep Island

SHRI HAMDULLAH SAYEED (LAKSHADWEEP): I would like to draw the attention of the House that Lakshadweep Island is ecologically fragile and any project or infrastructure development in Lakshadweep Islands has to undergo the environment impact assessment. Connectivity is a major problem in the islands as it is geographically isolated. Unlike the mainland, in Lakshadweep there is no Railways and Roadways. Keeping in view the given circumstances, I would urge the Government to start Sea Planes in Lakshadweep which doesn't require acquiring of land, compensation to land owners and other environmental problems. Introduction of sea planes will be a great boost to the transportation sector and will develop the islands and promote tourism. It has already been started in Andaman & Nicobar Islands and the same may be operationalized here.

(iv) Need to bring Non-Government Organisations in the country under the ambit of Right to Information Act and ensure the audit of their accounts through Government appointed auditors

श्री जय प्रकाश अग्रवाल (उत्तर पूर्व दिल्ली): देश में ऐसे बहुत से गैर सरकारी संगठन (एन.जी.ओ.) हैं जिन्हें केन्द्र सरकार के विभिन्न मंत्रालयों से एक बड़ी धनराशि अनुदान के रूप में मिल रही है। लेकिन, इन संगठनों द्वारा सरकारी धनराशि मनमाने ढंग से व्यय/अपव्यय की जाती है। गैर सरकारी संगठनों को मिल रही सरकारी राशि का लेखा परीक्षण भी सरकारी एजेंसियों द्वारा किए जाने का कोई प्रावधान नहीं है और न ही इन संगठनों को सूचना के अधिकार में शामिल किया गया है, जिस कारण लोगों को इनके क्रियाकलापों की सही जानकारी नहीं मिल पा रही है और इनमें से अधिकतर गैर सरकारी संगठन सरकारी राशि का बड़े पैमाने पर दुरुपयोग कर रहे हैं। इसलिए गैर सरकारी संगठनों की पारदर्शिता सुनिश्चित किए जाने के लिए सभी गैर सरकारी संगठनों को सूचना के अधिकार के तहत शामिल करते हुए इनके लेखा परीक्षकों एवं क्रियाकलापों की जांच सी.ए.जी. अथवा किसी सरकारी एजेंसी से करवाए जाने की तत्काल आवश्यकता है।

अतः मेरा सरकार से अनुरोध है कि वह देश के प्रत्येक गैर सरकारी संगठन (एन.जी.ओ.) को सूचना के अधिकार के तहत शामिल करते हुए इनके लेखा परीक्षकों एवं क्रियाकलापों की जांच सी.ए.जी. अथवा किसी अन्य सरकारी एजेंसी से करवाए जाने हेतु अविलम्ब आवश्यक कदम उठाए।

(v) Need to fix a remunerative Minimum Support Price for cotton

श्री दत्ता मेघे (वर्धा): महोदया, मैं सरकार का ध्यान इस तरफ दिलाना चाहता हूँ कि महाराष्ट्र में कपास की फसल उत्पादित करने वाले किसानों की हालत दिन ब दिन बद से बदतर हो रही है। आए दिन किसानों की आत्महत्या की घटनाएं घट रही हैं, किंतु कपास उत्पादक किसानों की कोई सुनने वाला नहीं है।

भारत देश विश्व का लगभग 15 प्रतिशत कपास पैदा करता है जिसमें विदर्भ क्षेत्र का हिस्सा लगभग 40 प्रतिशत है। देश का प्रमुख कपास उत्पादक प्रदेश होने के बावजूद यहां कि किसानों की हालत शोचनीय है। एक समय था जब विदर्भ का किसान कपास की फसल पर अपने परिवार की रोजी रोटी कमा लेता था किंतु पिछले कुछ वर्षों में कपास उत्पादक किसानों की परिस्थिति अत्यंत गंभीर बनी हुई है। कपास की लागत का खर्च और कपास चुनने वाले मजदूरों की कमी एवं बढ़ती मजदूरी के कारण कपास उत्पादक किसानों की लागत काफी बढ़ गई है। एक एकड़ कपास की लागत लगभग 12 हजार रुपये है लेकिन कपास का उचित मूल्य न मिलने के कारण आज कपास की फसल उगाना घाटे का सौदा बन गया है।

विदर्भ में सिंचाई की सुविधा न होने के कारण 90 फीसदी किसानों को कपास की फसल उगाना ही एकमात्र विकल्प है। कृषि मंत्रालय के अनुसार इस वर्ष लगभग 360 लाख गांठे कपास उत्पादन होने का अनुमान है। किसान अपनी फसल को लेकर चिंतित है, क्योंकि सरकार ने अभी तक कोई न्यूनतम मूल्य घोषित नहीं किया है। गत वर्ष कपास का निर्धारित मूल्य 3000 रुपये प्रति क्विंटल था और खुले बाजार में 7000 रुपये प्रति क्विंटल था। इसी कारण किसान सरकार से नाराज हैं और उनमें आक्रोश की भावना पनप रही है। किसान संगठनों और विदर्भ के राजनेताओं ने कपास उत्पादक किसानों की समस्या पर आवाज उठाई है और सरकार को कपास का समर्थन मूल्य 6000 रुपये प्रति क्विंटल करने की मांग की है।

मैं माननीय कृषि मंत्री जी से प्रार्थना करता हूँ कि वह कपास उत्पादक किसानों की समस्या को जल्द से जल्द निपटाए और उन्हें 6000 रुपये प्रति क्विंटल कपास का उचित मूल्य दे और आए दिन हो रही किसानों की आत्महत्याओं को रोक लें।

(vi) Need to construct a railway line between Kashipur and Jaspur in Uttarakhand and provide a road over bridge on level crossing no. 39 on N.H. 74 in Kashipur

श्री के.सी.सिंह 'बाबा' (नैनीताल-उधमसिंह नगर): अध्यक्ष महोदया, मैं आपके माध्यम से उत्तराखंड में काशीपुर से जसपुर के लिए रेल लाइन का सर्वे कर रेल लाइन का निर्माण तथा काशीपुर एन.एच.- 74 पर अवस्थित समपार संख्या 39 पर समपार के बदले फ्लाई ओवर का निर्माण करने के संबंध में माननीय रेलमंत्री महोदय का ध्यान आकर्षित करना चाहता हूं ।

काशीपुर से जसपुर के लिए पूर्व में रेल लाइन का सर्वे हुआ था जो उत्तर प्रदेश में धामपुर को छूता है, इस रेल लाइन का निर्माण अभी लंबित पड़ा है । इसे शीघ्र पूर्ण करने पर पूरा उत्तराखंड एक छोर से दूसरी छोर तक जुड़ जाएगा और उत्तराखंड में सड़कों पर यातायात का बोझ कम होगा । काशीपुर में स्थित एन.एच.-74 पर अवस्थित समपार संख्या 39 पर समपार के बदले फ्लाई ओवर का निर्माण करने से यहां पर दैनिक ट्रैफिक जाम से पर्यटकों एवं स्थानीय जनता को निजात मिलेगी ।

केन्द्र सरकार से पुनः अनुरोध करना चाहता हूं कि उत्तराखंड में रेल मार्ग के विस्तार को प्राथमिकता देने की कृपा करें जिससे उत्तराखंड का संपूर्ण विकास सुनिश्चित हो सके ।

(vii) Need to protect the Indian fishermen frequently attacked by Sri Lankan Navy

SHRI MANICKA TAGORE (VIRUDHUNAGAR): The Union Government of India is aware that for the past several years, the Sri Lankan Navy is continuously attacking our Indian fishermen in Tamil Nadu coastal area who are fishing in our Indian territory. Many fishermen were captured, physically attacked and the fishing nets, boats were badly damaged by Sri Lankan Navy. As a result their life and livelihood are badly affected. Even though our Indian Government has taken up this matter with the Sri Lankan Government many a times, but still they are repeating the same and there is no sign of stoppage of such incidents. The Chief Minister of earlier and present Government of Tamil Nadu have also brought it to the notice of the Hon'ble Prime Minister and the External Affairs Minister many a times, but proper action has not been taken by both the Indian and Sri Lankan Government. It may be noted that since May, 2011, around eleven times, the Sri Lankan Navy has attacked our Indian fishermen particularly in Nagapattinam, Tuticorin, Kanyakumari coastal areas that too in our Indian territory.

Hence, I urge upon the Union Government to take proper action i.e. install a GPS (Global Positioning System) in the fishermen's boat so that their movement can be easily identified, surveillance by our Indian Navy in our coastal area to stop the movement of Sri Lankan Navy in our territory may be undertaken. Further, Indian Government should extend financial assistance to the affected fishermen and provide fishing nets, boats which were damaged during the attack by Sri Lankan Navy so that their lives and livelihood could be changed and developed.

(viii) Need to provide funds for construction of Rail Over Bridges at level crossings at Tilakwadi First Gate and Kapileshwar temple in Belgaum, Karnataka

SHRI SURESH ANGADI (BELGAUM): Belgaum in Karnataka is a fast developing city in the State with about six lakh population. The ever increasing vehicle density requires two Rail Over Bridges (ROBs) at two level crossings one near Tilakwadi First Gate and another near Kapileshwar temple. These two level crossings are facing unmanageable vehicular traffic during every train passage.

It appears that the Ministry of Railways has initiated the process of construction of ROBs on these two level crossings. However, no funds have been earmarked for the purpose. Construction of ROBs at these two level crossings is very much essential to ease the increasing traffic congestion there.

I, therefore, urge upon the Ministry of Railways for financial allocation and speedy implementation of construction of ROBs at these railway level crossings expeditiously.

(ix) Need to run MEMU (Mainline Electric Multiple Unit) trains between Kanpur and Lucknow originating from Harauni Railway Station as per their scheduled time and augment railway services at the Station

श्रीमती सुशीला सरोज (मोहनलालगंज): रेलवे का देश में जो नेटवर्क है उसका और कोई विकल्प नहीं हो सकता। मेरे संसदीय क्षेत्र में रेलवे के विभिन्न कार्यों के लिए जनता की लंबे समय से कई मांगें हैं, जिसके संबंध में अनेक माध्यमों से रेलवे मंत्रालय तक अपनी बात जन-प्रतिनिधि पहुंचाते रहे हैं पर स्थानीय नागरिकों की जायज मांगों पर रेलवे मंत्रालय द्वारा अभी तक अपेक्षित कार्यवाही नहीं की गई है।

कानपुर-लखनऊ प्रखण्ड पर हरौनी रेलवे स्टेशन से कई मेमू गाड़ियां चलती हैं जिससे लखनऊ स्थित विभिन्न कार्यालयों में नौकरी-पेशा लोग आते-जाते हैं परंतु ये मेमू गाड़ियां अपने समय से काफी विलंब से चलती हैं जिससे स्थानीय नागरिकों को नौकरी हेतु समय से कार्यालय और घर पहुंचने में असुविधा होती है। मेमू गाड़ियों के विलम्ब होने का मुख्य कारण इन्हें प्राथमिकता न देने के कारण होती है।

इस हरौनी स्टेशन पर पहले एक्सप्रेस गाड़ी का ठहराव था परंतु उसे भी अब समाप्त कर दिया है। इसी क्रम में अन्य मांगों के साथ स्थानीय जनता की मांग है कि यहां से पहले की भांति एक्सप्रेस गाड़ी (चित्रकूट एक्सप्रेस) का ठहराव इस हरौनी स्टेशन पर अवश्य किया जाए।

मेरी मांग है कि हरौनी रेलवे स्टेशन पर निम्न सुविधाएं अविलंब उपलब्ध कराने हेतु रेलवे आवश्यक कदम उठाए - मेमू गाड़ियों का संचालन समय से हो, उपरिगामी पुल निर्माण, लो लेबल के प्लेटफार्म की ऊंचाई बढ़ाई जाए, प्लेटफार्म नं. 1 एवं 2 पर यात्रियों के लिए अंग्रेजों के जमाने के बने शेड एवं बैठने के सीटों को वर्तमान यात्रियों की संख्या के अनुरूप विस्तार एवं पेयजल के लिए सुविधाएं उपलब्ध कराई जाए।

(x) Need to provide immediate appointment on compassionate ground to the family members of personnel of paramilitary forces who die in harness

श्रीमती सीमा उपाध्याय (फतेहपुर सीकरी): देश के अर्द्ध-सैनिक बलों द्वारा विभिन्न संवेदनशील स्थानों की सुरक्षा बड़ी मुस्तैदी के साथ की जाती है, पर उनकी सेवाकाल के दौरान यदि मृत्यु हो जाती है तो हमारे होनहार सुरक्षा बलों के परिवार की महिलाओं को अनुकंपा के आधार पर नौकरी के लिए दर-दर भटकना पड़ता है। इस दौरान उनका पूरा परिवार आर्थिक तंगी के कारण बिखर जाता है। ऐसे परिवारों का और भी बुरा हाल हो जाता है जो अनुसूचित जाति एवं जनजाति के होते हैं क्योंकि उनका पूरा का पूरा परिवार ऐसे जवानों पर निर्भर रहता है।

केन्द्रीय रिजर्व पुलिस बल में अनुकंपा के आधार पर वर्ष 2007 में रोजगार के लिए 340 रिक्त पड़े पदों में से मात्र 4 महिलाओं को नौकरी दी गई, वर्ष 2008 में 3 महिलाओं को, वर्ष 2009 में 5 महिलाओं को रोजगार दिया गया। रोजगार न देने का विभागों के पास कई कारण हैं, जैसे शारीरिक उपयुक्तता, योग्यताएं व अन्य मानदंडों का पूरा होना पर क्या इस बात पर कभी गौर किया गया कि जिन होनहार जवानों ने अपनी जान जोखिम में डाली और सेवा के दौरान अपनी जान दे दी, क्या उनके विभागों का यह उत्तरदायित्व नहीं कि वह अर्द्ध-सैनिक बलों के परिवार के उज्ज्वल भविष्य के लिए बिना विलंब किए अनुकंपा के आधार पर मानदंडों में थोड़ा लचीलापन लाते हुए उनके परिवार के सदस्य को विभाग में सेवा का अवसर दे।

मेरी मांग है कि अर्द्ध-सैनिक बलों के आश्रितों को अनुकंपा के आधार पर नौकरी के लिए आए आवेदनों पर उच्च प्राथमिकता के आधार पर कार्यवाही हो और महिलाओं को मानदंडों में शिथिलता प्रदान करते हुए अविलंब उन्हें नौकरी प्रदान की जाए।

(xi) Need to strengthen the embankments of Badla-Nagarpara dam in Khagaria district of Bihar

श्री दिनेश चन्द्र यादव (खगड़िया): बिहार राज्य अंतर्गत खगड़िया जिला में बदला-नगरपाड़ा बांध के सोनवर्षा घाट (19वें कि.मी.) से पहाड़पुर चौक (37.5वें कि.मी.), कुल 18.5 कि.मी. तटबंध मजबूत नहीं रहने से तटबंध के बाहर के लोगों में असुरक्षा की आशंका बराबर बनी रहती है। वर्तमान समय में पौड़ा एवं उसके अगल-बगल के गांवों में कोशी नदी से तटबंध में कटाव लगा हुआ है। तटबंध की चौड़ाई कम होने एवं बरसात के दिनों में ट्रैक्टर से तटबंध की सुरक्षा के लिए जाने वाली सामग्री के कारण भी तटबंध पर बड़े-बड़े गड्ढे हो जाने से आवागमन अवरूद्ध हो जाता है। कार्यस्थल पर सुरक्षात्मक सामग्री ले जाने के लिए दूसरा कोई सड़क मार्ग भी नहीं रहने से सुरक्षात्मक कार्य कराने में भी काफी दिक्कत होती है। बिहार सरकार ने तटबंध मरम्मत के कुछ कार्य कराए हैं जो अपर्याप्त है। कार्यपालक अभियंता जल संसाधन विभाग, खगड़िया ने बदला-नगरपाड़ा बांध के सोनवर्षा घाट (19वें कि.मी.) से पहाड़पुर (37.5वें कि.मी.) तक तटबंध पर सेवा पथ बनाने के लिए 14 करोड़ रुपये का डीपीआर जल संसाधन मुख्यालय पटना में समर्पित किया है, लेकिन अब तक उस पर कोई कार्यवाई नहीं हुई है।

आग्रह है कि तटबंध की सुरक्षा को देखते हुए बदला-नगरपाड़ा बांध के सोनवर्षा (19वें कि.मी.) से पहाड़पुर चौक (37.5 कि.मी.) के बीच कुल 18.5 कि.मी. तटबंध का चौड़ीकरण/सुदृढ़ीकरण एवं उस पर सेवा पथ बनायी जाए।

(xii) Need to control and monitor the contents of advertisements in the media showing harmful effects of allopathic treatment in order to promote the benefits of Unani, Siddha and Homeopathic systems of treatment

SHRI ABDUL RAHMAN (VELLORE): In view of good impressions upon herbal treatment in Unani, Siddha, Homeopathy etc., now-a-days a lot advertisements are being shown on different channels of television media. Simply referring to side effects/adverse impacts of allopathic medicines, various stories are generated to create positive impressions favoring their treatments.

Doctors in Unani, Siddha & Homeopathy are regularly giving strange information for variety of illnesses. In order to attract others some innocent people are shown as their patients, having cured of their acute ailments and they are made to give a small artificial speech upon how their medical problems were diagnosed and cured with their medicines.

Keeping in view of above, I earnestly urge upon the Government to put in place a system of controlling and monitoring the contents of such advertisements in the media particularly in Television to save the lives of innocent people.

(xiii) Need to initiate necessary steps for setting up of Rail Coach Factory in Palakkad, Kerala

SHRI M.B. RAJESH (PALAKKAD): I would like to draw the attention of this august House and the Government to an important issue related to Palakkad Coach Factory. The Coach Factory was promised to Palakkad in Kerala long back in 1980. We have been waiting for the fulfilment of this dream for the last three decades. However, recently the Government made announcement that Coach Factory would be set up in Palakkad and the project has found a mention in the last Rail Budget. The Government of Kerala has made the land available for the project almost a year back. This is the first Railway Coach Factory for which the railway has demanded land free of cost from the concerned State Government. All the other Coach Factories have been set up in land purchased by the Railway itself. In Palakkad though 430 acres of land has been made available, Railway has not taken any step to take over the land and initiate the project. Honourable Minister for Railways had given assurances several times in the Parliament that Coach Factory will be set up soon. On 19th September 2011 the Honourable Minister for Railways, in a meeting of Chief Minister, all State Ministers, and Members of Parliament from Kerala had announced that the foundation stone of the Palakkad Coach Factory will be laid on 22nd October 2011. Though one month has passed since the announced date but the Railway has not taken any step to lay the foundation stone of the Coach Factory. This indefinite delay and inaction on the part of railway has caused serious concerns among the people of Kerala. I urge upon the Government to take serious note of the situation and initiate immediate steps to lay foundation stone of the Palakkad Coach Factory. I also demand proper monitoring to ensure that the project will be completed without delay and in a time bound manner.

(xiv) Need to relook into the issue of sharing of Teesta River water between India and Bangladesh

SHRI PRASANTA KUMAR MAJUMDAR (BALURGHAT): West Bengal has two parts one is South part of West Bengal another is North part of West Bengal. The status of development of Northern part is similar to the one prevailing in the North Eastern Region of India. I would like to draw your kind attention to a matter of great national interest. It is related to the sharing of the Teesta River water between India and Bangladesh. Teesta River has its origin in the Himalaya and flows through Sikkim, Northern part of West Bengal and Bangladesh. Length of more than two-third of Teesta River is in India and only one portion of it flows in Bangladesh. It is the lifeline of Northern West Bengal.

Bangladesh is our neighbouring country. We have a good relationship with Bangladesh. In 1971, the then Chief Minister of West Bengal had drawn a comprehensive Teesta Barrage Project, duly sanctioned by the Planning Commission of India in 1975 for all round economic development of the Northern part of West Bengal which depends on agriculture. In case, the Central Government decides to release more water of the River Teesta to Bangladesh than its genuine eligibility, it will create hardship to our people of the region. I have already raised this issue in the Lok Sabha on 24.08.2011.

In view of the above, I would urge to have a widespread consensus of the West Bengal State Government and all political parties of the State in the above matter to arrive at a fair and justifiable decision.

(xv) Need to evolve a new mechanism to fix a fair and remunerative price for sugarcane

श्री राजू शेट्टी (हातकंगले): वर्ष 2010-2011 के लिए सीएसीपी द्वारा घोषित गन्ने के मूल्य 145/- रुपये प्रति क्विंटल को महाराष्ट्र शासन द्वारा ज्यों का त्यों लागू कर महाराष्ट्र के गन्ना किसानों के लिए जैसे एक जबरदस्त वज्रपात कर दिया, क्योंकि यह मूल्य किसानों की गन्ना उपजाने की लागत से भी कम था। फलस्वरूप प्रदेश के किसानों के पास आत्महत्या या आंदोलन दो ही रास्ते थे। परंतु सौभाग्य से किसान जागा और महाराष्ट्र में किसानों का एक अभूतपूर्व आंदोलन खड़ा हुआ जिसके फलस्वरूप महाराष्ट्र सरकार ने 205/-, 185/- और 180/- रुपये प्रति क्विंटल की दर से महाराष्ट्र को विभिन्न जोनों में बांटकर गन्ने की पहली किस्त देने की घोषणा कर दी।

अब महत्वपूर्ण प्रश्न है कि सीएसीपी गन्ने का जो (एफ.आर.पी.) उचित व लाभकारी मूल्य तय करता है वह वास्तविकता से एकदम दूर है। अतः समय आ गया है कि ये संस्थान कृषि मूल्यों का निर्धारण करने में एक आमूलचूल परिवर्तन करे और देश के विभिन्न किसान संगठनों को भी इसमें जोड़कर नयी व्यवस्था से गन्ने के मूल्य का निर्धारण करने का पुनर्विचार करे।

MR. DEPUTY SPEAKER: The House stands adjourned to meet again tomorrow at 11.00 a.m.

12.05 hrs.

The Lok Sabha then adjourned till Eleven of the Clock on Wednesday, November 23, 2011/ Agrahayana 2, 1933 (Saka).
